

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/80/2017

NAME OF THE PETITIONER

: I GEN POWER SYSTEM PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

) K. RAMARAMY

G.J. Moyard Kumar

L. M. harham Adia.

Sor Haridhan Kan Hari

ORDER

Counsel representing both the parties are present. The matter is adjourned for filing report by ROC. Put up on 27.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc